

#### **Tenure of personal staff of Ministers**

†386. SHRI RASHEED MASOOD: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Ministry has fixed a period of ten years for making as personal staff attached to Ministers;

(b) if so, the Ministries in which this policy is not being implemented; and

(c) the number of such staff at present who have worked more than ten years as the personal staff of Ministers, by when they would be removed from their posts?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) Yes, Sir.

(b) The directions of the Appointments Committee of the Cabinet have been circulated to all Ministries/Departments of the Government of India for ensuring compliance. Appointments in the personal staff of Ministers at levels below Deputy Secretary and Director is done by the Ministries themselves. No centralized information is maintained for the same.

(c) This information is not maintained centrally in this Department. Regarding appointments at Deputy Secretary/Director level, no orders relaxing the aforesaid criteria have been issued by this Department so far.

#### **Disposal of RTI cases**

387. SHRI MOINUL HASSAN: Will the PRIME MINISTER be pleased to state:

(a) whether despite the average disposal of RTI cases being close to 3000 last year, there is a backlog of nearly 15,000 cases;

(b) if so, in what way the judicial procedures are ensuring minimal backlogs;

(c) whether Government intends to increase the number of Commissioners in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) The average monthly receipt and disposal of appeals/complaints by the Central Information Commission was 2300 and 1965 respectively during January to December, 2010. 15,476 appeals/complaints were pending in the Commission as on 31.01.2011.

(b) The Commission has launched a Special Drive to dispose of appeals/complaints which are pending for more than 3 months.

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†Original notice of the question was received in Hindi.